

Allotment of flats to physically handicapped by D. D. A.

1280. DR. BAPU KALDATE:
 SHRIMATI MIRA DAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item published in 'Jansatta', Delhi dated 14th February, 1991 about not giving possession of flat to a physically handicapped by D. D. A. whose allocation was made about two years ago;

(b) if so, the details thereof; and

(c) if reply to part (a) and (b) be in the affirmative, the remedial measures being taken by Government to ensure justice to the handicapped and actions being taken to punish the guilty officers?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Yes, Sir.

(b) and (c) On receipt of approval of the competent Authority for allotment of a flat on out of turn basis, the name of Shri Kheda was entered in the chronological register. As soon as flats under the quota of 2-1/2 % of out of turn allotment became available, his name was put in the draw and he was declared successful for allotment of a flat in Rohini, Sector 9.

Statement

Physical and Financial progress under IRDP during the years 1989-90 and 1990-91 (Till January, 1991)

Sl. No.	States/UTs.	Total Families assisted in (Nos.)		% age of utilisation of funds	
		1989-90 (till January 1991)	1990-91	1989-90	1990-91 (till January, 1991)
1	2	3	4	5	6
1	Andhr. Pradesh.	255228	215389	109. 47	107. 07
2	Arunachal Pradesh-	8532	3098*	59. 48	30. 63*
3	Assam.	61146	24449	115. 50	48. 57*

Pocket 'C

The allocation of the flat has since been made on 22-2-91.

"Families assisted under IRDP"

1281. SHRI VISHWASRAO RAMRAO PATIL. Will the Minister of AGRICULTURE be pleased to state:

(a) the number of families assisted under the Integrated Rural Development Programme during 1989-90 and 1990-91 so far, state-wise;

(b) whether the State Governments have fully utilized the funds allotted therefor; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAY-ANTILAL VIRCHANDBHAI SHAH): (a) The information is given in the Statement attached.

(b) During 1989-90 the States and Union Territories, taken together, spent 102. 36 per cent of the funds allotted to them. During the current year upto January 1991, 74. 44 per cent of the allotted funds have been used by the States and Union Territories.

(c) The details are in the *Statement* attached.